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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CO.PET. 34/1987**

S.L. PUNANI

..... Petitioner

Through: Ms. Pooja M. Saigal, Mr. Simrat
Singh Pasay, Mr. Nipun Gupta,
Mr. Abhay Singh and Ms. Tanya
Pandey, Advocates.

versus

DEEPAK RAJ NATH & ORS.

..... Respondents

Through: None.

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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06.03.2023

1. Present matter has been listed today pursuant to minutes of meeting of Hon'ble Committee of this Court dated 22nd November, 2022.
2. It is already 04:45 PM. Due to paucity of time, it is not possible to take up this matter today.
3. Re-notify on 12th May, 2023.

SANJEEV NARULA, J

MARCH 6, 2023

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